Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Court – I)

Appeal No. 110 of 2011

Dated: 9th February, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Awadh Wood Products ...Appellant(s)

Versus

U.P.P.C.L. & Ors. ....Respondent(s)

Counsel for the Appellant (s): Mr. Arvind Kumar
Mr. Anuj Kumar

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Daleep Kumar Dhayani

ORDER

Written submissions have been filed by the appellant. We have heard the learned counsel. The learned counsel for the respondent will file written submissions on or before 1st March, 2012.

Post the matter for further hearing on **21.03.2012 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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